

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

53. C.P. (IB)/760(MB)2022

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.05.2023**

Name of the Party: Shivaji Ramling Sakhare
Vs.
GDS Buildcon Private Limited

Section 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Viraj Parikh i/b Mr. Agam H. Maloo, Ld. Counsel for the Financial Creditor present. Mr. Amir Arsiwala, Ld. Counsel for the Corporate Debtor present.
2. In the meantime, both the sides are directed to file brief synopsis of the arguments giving relevant page numbers of the pleadings for Bench consideration.
3. Post this matter on **21.06.2023** for further consideration.

Sd/-

PRABHAT KUMAR
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)